

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:984

ANSWERED ON:04.12.2015

Cases of Encephalitis

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Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of cases of Japanese Encephalitis (JE) and Acute Encephalitis Syndrome (AES) and related deaths reported in the country during each of the last three years and the current year, State/UT-wise;
- (b) the measures taken by the Government for prevention, diagnosis, treatment and surveillance of JE and AES indicating the financial and technical assistance provided and utilized during the said period, State/UT-wise;
- (c) whether the aforesaid measures have yielded desired results, if so, the details thereof indicating decline in mortality and morbidity of JE and AES reported from endemic areas during the said period, State/UT-wise;
- (d) whether the Government proposes to launch any adult JE vaccination programme and has identified certain districts for its introduction, and if so, the details thereof, State/UT-wise; and
- (e) the other steps being taken by the Government for effective control and management of JE and AES in the country?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE

(SHRI JAGAT PRAKASH NADDA)

(a): State-wise number of cases of Japanese Encephalitis (JE) and Acute Encephalitis Syndrome (AES) since 2012 is at Annexure- I.

(b): Government of India is implementing National Vector Borne Disease Control Programme in the country for prevention and control of Japanese Encephalitis (JE) and Acute Encephalitis Syndrome (AES) under the overarching umbrella of National Health Mission. The States/U.T's implement the programme activities and the technical guidance as well as financial assistance is provided by the Central Government. A multi-pronged strategy has been adopted under the National Programme for Prevention and Control of JE/AES in sixty high priority districts in 5 States of Assam, Bihar, Tamil Nadu, Uttar Pradesh and West Bengal with the participation of Ministry of Health & Family Welfare, Drinking Water & Sanitation, Housing Urban Poverty Alleviation, Social Justice & Empowerment, Women & Child Development and Human Resource Development (Department of School Education & Literacy). The Major components under the Programme include strengthening of JE/AES surveillance by establishing sentinel laboratories, reduction in case fatality rate by establishment of Pediatric intensive care Unit (PICU) at district level in 60 high burdened districts, capacity building in critical case management, JE vaccination, supply of safe drinking water, establishment of Physical Medicine and Rehabilitation Department (PMR) in 10 identified medical college of five states. Number of Sentinel sites have been increased from 51 in 2005 to 121 at present. Apex Referral Laboratories increased from 12 to 14. Out of 204 endemic districts, 182 have been covered under JE vaccination campaign in 1-15 years old children. JE vaccination campaign has been completed in all the 60 high endemic districts. The campaign is followed by two doses of JE vaccine under Routine Immunization (at 9 months and 16-24 months) to cover the new cohort. 23 districts (8 in UP, 7 in West Bengal, 4 in Assam and 4 in Tamil Nadu) have reported functional critical care facility. Till date funds have been released for 34 PICU. funds have been released for 9 PMR and 8 PMR are functional. State-wise allocation and release of funds are given at Annexure – II.

(c): The aforesaid measures have yielded desired results as steady decline in mortality and morbidity of AES has been noticed. 8073 AES Cases and 1109 AES Deaths have been reported in the country during 2015 till November which is lower than AES cases (9394) and AES deaths (1472) reported during the corresponding period of 2014. Case fatality rate (CFR) of AES also declined to 13.7% in 2015 from 15.7% in the corresponding period of 2014. Although a small increase has been observed in number of JE cases in the country (1548) in 2015 (till November) compared to JE cases (1503) in corresponding period of 2014, number of deaths have declined from 280 to 268 during the period; CFR due to JE also declined from 18.6% to 17.3% during the period.

(d): Government proposed for adult JE vaccination in identified 20 high burden districts of the States of Assam, Uttar Pradesh and West Bengal in November, 2014. The details are as follows:

State Name of Districts

Assam Barpeta, Darang, Nagaon, Sonitpur and Udalgiri

Uttar Pradesh Basti, Gorakhpur, Maharajganj, Siddarth Nagar, Deoria, Kushinagar and Sant Kabir Nagar

West Bengal Bankura, Burdwan, Dakshin Dinajpur, Darjeeling, Hooghly, Jalpaiguri, Malda and Uttar Dinajpur

Adult JE vaccination has been completed in Darang, Nagaon and Sonitpur district of Assam, and Darjeeling and Jalpaiguri in West Bengal.

(e): Besides strategies implemented under the programme, multi-disciplinary Central Teams comprising of clinicians/ epidemiologist

/microbiologist and NVBDCP officials was deputed to the States of Assam, Uttar Pradesh and West Bengal during 2015 in view of increase in number of JE/AES cases. Furthermore, Central Medical Teams were deputed to districts of Dibrugarh, Sivasagar and Golaghat to assist the state for case management on 25.07.2015.

Encephalitis Treatment Centre has been established under State initiative at Block level.

The programme is monitored at the level of Hon'ble HFM, Secretary (H), and other senior officers.

Annexure-I

Number of AES and JE Case (C) and Death (D) - 2012 to 2015 (till 29.11.2015)

Sl. No

. States/ UTs

Year

2012

2013 2014 2015 (P) (till 29.11.2015

AES JE AES JE AES JE AES JE

C D C D C D C D C D C D C D

1 Andhra Pradesh 64 0 3 0 345 3 7 3 31 0 0 0 23 0 0 0

2 Arunachal Pradesh 0 0 0 0 0 0 0 0 102 11 32 3 73 2 30 2

3 Assam 1343 229 463 100 1388 272 495 134 2194 360 761 165 1323 260 614 135

4 Bihar 745 275 8 0 417 143 14 0 1358 355 20 2 255 80 62 10

5 Delhi 0 0 0 0 0 0 0 0 0 0 0 0 1 0 1 0

6 Goa 84 0 9 0 48 1 3 1 17 0 0 0 0 0 0 0

7 Haryana 5 0 3 0 2 0 2 0 6 1 5 1 2 0 2 0

8 Jharkhand 16 0 1 0 270 5 89 5 288 2 90 2 143 1 42 1

9 Karnataka 189 1 1 0 162 0 2 0 75 0 13 0 243 1 21 1

10 Kerala 29 6 2 0 53 6 2 0 6 2 3 2 13 1 2 1

11 Maharashtra 37 20 3 0 0 0 0 0 0 0 0 0 43 0 6 0

12 Manipur 2 0 0 0 1 0 0 0 16 0 1 0 34 0 6 0

13 Meghalaya 0 0 0 0 0 0 0 0 212 3 72 3 74 8 39 8

14 Nagaland 21 2 0 0 20 0 4 0 20 1 6 0 10 1 0 0

15 Punjab 0 0 0 0 0 0 0 0 2 0 0 0 1 0 0 0

16 Tamil Nadu 935 64 25 4 77 8 33 0 346 4 36 3 714 0 46 0

17 Tripura 0 0 0 0 211 0 14 0 323 0 14 0 350 4 23 4

18 Uttarakhand 174 2 1 0 0 0 0 0 2 0 2 0 2 0 2 0

19 Uttar Pradesh 3484 557 139 23 3096 609 281 47 3329 627 191 34 2730 422 340 39

20 West Bengal 1216 100 87 13 1735 226 140 12 2385 348 415 78 1938 329 308 67

21 Telengna 0 0 0 0 0 0 0 0 155 5 0 0 101 0 4 0

Grand Total 8344 1256 745 140 7825 1273 1086 202 10867 1719 1661 293 8073 1109 1548 268

Annexure-II

Allocation, Releases (Cash + Commodity) and Expenditure under NVBDCP

Sl. No. States/UTs 2013-14 2014-15 2015-16 (prov. upto 31.10.2015)

Allocation Released Expenditure Allocation Released Expenditure.) Allocation Released Expenditure/ Released (Prov.)

1 Andhra Prd. 2316.32 650.01 809.48 2510.00 767.24 781.00 858.00 403.88 403.88

2 Arunachal Prd. 1876.65 1016.31 887.50 1291.00 1166.76 608.00 1273.00 989.34 989.34

3 Assam 5168.19 3813.45 3627.12 3036.00 2673.05 2211.00 2592.00 1426.71 1426.71

4 Bihar 6038.31 4633.44 3633.90 4800.00 11474.31 12296.00 4085.00 4972.64 4972.64

5 Chattisgarh 2999.22 1150.42 1561.82 2990.00 1343.50 2039.00 2545.00 311.70 311.70

6 Goa 125.81 55.87 80.63 128.00 90.75 47.00 98.00 47.50 47.50

7 Gujarat 1612.71 736.94 992.80 2380.00 1198.20 1121.78 1148.00 857.81 857.81

8 Haryana 203.50 87.49 167.08 363.00 247.50 90.00 255.00 191.25 191.25

9 Himachal Prd. 120.55 54.01 15.00 140.00 99.75 12.00 104.00 0.00 0.00

10 J & K 110.33 76.11 53.57 155.00 89.86 68.00 92.00 44.50 44.50

11 Jharkhand 3836.09 1161.29 2262.41 4139.50 3162.25 2779.04 5537.00 3053.37 3053.37

12 Karnataka 1630.66 796.39 1049.81 2320.00 1810.27 1245.00 1954.00 163.02 163.02

13 Kerala 745.56 642.94 520.71 1007.00 720.75 720.75 726.00 544.50 544.50

14 Madhya Prd. 2053.50 877.79 1434.24 2390.00 1796.90 1395.55 2442.00 1703.77 1703.77

15 Maharashtra 1557.04 817.05 921.56 2187.00 648.41 679.00 639.00 490.31 490.31

16 Manipur 1007.41 211.63 320.55 1091.00 907.05 780.02 917.00 645.00 645.00

17 Meghalaya 1146.96 445.54 414.08 1162.00 934.82 818.30 966.00 549.32 549.32

18 Mizoram 1398.49 614.19 759.56 1248.00 1199.05 929.18 1220.00 757.65 757.65

19 Nagaland 1678.25 439.32 487.45 1533.00 1108.92 778.17 1203.00 616.12 616.12

20 Orissa 4603.18 2483.66 2665.24 5170.00 2086.03 1906.48 3888.00 2583.75 2583.75

21 Punjab 296.00 53.94 206.13 550.00 409.31 150.00 398.00 178.90 178.90

22 Rajasthan 652.67 578.36 724.61 990.00 1404.50 1404.50 2614.00 1454.93 1454.93
23 Sikkim 50.00 27.36 71.88 70.00 51.92 49.67 53.00 31.73 31.73
24 Tamil Nadu 1971.75 1971.75 2428.42 2250.00 1561.50 580.00 1619.00 1195.50 1195.50
25 Telangana 429.00 183.87 487.00 423.76 423.76
26 Tripura 1779.88 735.34 210.78 1459.00 1353.85 1109.78 1400.00 652.03 652.03
27 Uttar Pradesh 3469.29 2694.72 255.76 3905.50 3808.53 2015.00 4335.00 1704.26 1704.26
28 Uttarakhand 117.50 0.71 106.36 125.00 127.33 127.32 205.00 122.78 122.78
29 West Bengal 3381.03 3057.17 2012.76 3500.00 1709.51 1650.00 1800.00 287.92 287.92
30 Delhi 309.50 232.12 0.00 584.00 444.00 5.00 170.00 0.00 0.00
31 Puducherry 53.87 7.73 44.52 56.00 39.81 39.81 49.00 36.33 36.33
32 A&N Islands 537.20 556.32 540.42 250.00 140.83 157.69 352.00 242.62 242.62
33 Chandigarh 75.50 63.19 32.88 96.00 56.25 45.00 80.00 59.90 59.90
34 D & N Haveli 79.44 50.74 75.83 98.00 29.96 45.00 95.00 132.54 132.54
35 Daman & Diu 54.49 23.56 34.30 72.00 39.01 13.13 68.00 74.49 74.49
36 Lakshadweep 43.15 6.93 15.25 54.00 0.95 0.95 46.00 40.05 40.05

Total 53100.00 30823.79 29424.41 54100.00 45131.63 38881.99 46313.00 26989.88 26989.88